

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2764
ANSWERED ON:13.03.2000
ELECTION PETITIONS
JAWAHAR LAL JAISWAL;RAGHURAJ SINGH SHAKYA

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of petitions regarding the Lok Sabha elections filed in the various High Courts and Supreme Court during the last three years;
- (f) whether the election petitions are disposed of within the stipulated period;
- (c) if not, the reasons therefor; and
- (d) the steps proposed to be taken to ensure expeditious disposal of such petitions ?

Answer

THE MINISTER OF LAW,JUSTICE AND AFFAIRS (SHRI RAM JETHMALANI):

- (a) to (d) information is being collected and will b.e laid on the of the House.